

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 01st MAY, 2024, 10:30 A.M.

CP No. 2/CB/2022, IA (Companies Act) No. 41/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Arvind Kumar Agrawal (HUF) -Vs- Malati Foods Pvt. Ltd.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv.
Ms. S.Pholgu, Adv.
Mr. Subham Agrawal, Adv.

For Respondent (s)

Ms. Gyaninee Nayak, Adv.

ORDER

Ld. Counsel, Mr. S. K. Acharya, appearing for the petitioner. Ld. Counsel, Ms. Gyaninee Nayak, appearing for the respondent. Matter adjourned to 19.06.2024, high on the Board.

Sd/

Kaushalendra Kumar Singh
Member (Technical)

Sd/

P. Mohan Raj
Member (Judicial)